

**Demonstration by Ministerial Staff of Eastern and North Eastern Zones in December, 1973**

8703. SHRI K. M. MADHUKAR:  
SHRI RAMAVATAR  
SHASTRI:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Ministerial Staff of Eastern and North Eastern Zones demonstrated before Head of the Offices from 3rd December, 1973 to 7th December, 1973 and submitted a charter of demands through mass deputation to communicate the sentiments and feelings to the Railway Board; and

(b) if so, the salient features of the demands and action taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) Yes. The Ministerial Staff of Eastern Railway demonstration at the Divisional Office Asansol and submitted a memorandum, where at certain other places only the charter of demands were submitted.

(b) The various demands raised in the memorandum are as under:—

- (1) Ninety six per cent upgradation,
- (2) Need based minimum wage,
- (3) Bonus to all railway staff
- (4) Augmentation of staff strength in all offices,
- (5) Withdrawal of EB test suitability test/selection and promotion according to seniority.
- (6) Waival of ban on recruitment,
- (7) Yard stick for all grades of Ministerial Staff department-wise,
- (8) Leave percentage to be fixed afresh in the different clerical grades and segregation of leave reserve strength from working strength,

(9) Party in the working hours of the ministerial staff employed in Administrative/Divisional Offices and workshops/sheds,

(10) Payment of overtime on hourly basis after completion of normal days work, etc. etc.

Such issues are raised from time to time by recognised labour organisations and are settled through discussions in the meetings of the PNM and the JCM at different levels. Further, representations coming from any source including un-recognised unions, are given due consideration and action as deemed fit is taken. Whatever demands are presented to the administration are given due consideration with the utmost sympathy taking into consideration factors like financial resources, framework of rules and regulations justification for accepting the demand and the repercussions of their acceptance.

**Alleged theft of Coal and Alluminium from Loco Shed and Yard at Chopan (Eastern Railway)**

8704 SHRI RAMAVATAR  
SHASTRI:

SHRI K M MADHUKAR:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the attention of Government has been drawn to the serious cases of thefts of Coal and Alluminium from Loco Shed and Yard of Chopan (Eastern Railway); and

(b) if so, whether Government propose to get the matter probed into by C.B.I.?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) No case of theft of coal and alluminium from loco-shed and yard of Chopan has been reported during the years 1973 and upto 15th April, 1974.

(b) Does not arise.